

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/1(CHE)/2022  
**NAME OF THE PETITIONER(S)** : M/s Coromandel Engineering Company Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 66 of CA, 2013

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**ORDER**

The Petitioner is represented by the AKM Associates through video conferencing mode.

Memo has been filed under SR No. 936 dated 27.02.2023 seeking withdrawal of the CP/1(CHE)/2022. The same is taken on record.

Accordingly, CP/1(CHE)/2022 stands **dismissed as withdrawn.**

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]  
PRESIDENT